

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) KVIC provides financial assistance as per liberalised pattern of assistance formulated for hill, border, tribal areas and weaker sections. KVIC has its regional office at Haldwani with sub-offices at Pithoragarh and Rishikesh with a view to cater to the needs of the Uttarakhand division of U. P.

(b) The amount provided by KVIC directly to Uttarakhand area of U. P. in the last 3 years is as follows:—

(Rs. in lakhs)

	Khadi	Village Industries
1988-89	15.94	53.33
1989-90	22.83	85.19
1990-91	39.44	71.16

In addition, KVIC allocates funds every year to KVI Boards for the development of village industries in the State, a part of which is spent in the Uttarakhand area.

(c) KVI programmes are on going programmes and the proposed allocation for departmental programmes of KVIC and directly aided institutions for 1991-92 are as under:—

1991-92 (Rs. in lakhs)

	Khadi	Village Industries
Departmental	3.75	0.29
Directly aided institutions of KVIC	106.75	105.80

KVIC also has a target to distribute 500 bee-hives and 20 honey extractors under bee-keeping programme run departmentally. Four summer courses shall also be conducted during 1991-92.

Irregularities in Evaluation of Answer Sheets of Assistants' and Clerks' Grade Examinations

3198. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether irregularities in the matter of evaluating the answer sheets of the Assistants' Grade and Clerks' Grade Examinations, 1990 have come to the notice of the Government;

(b) if so, the details thereof;

(c) whether the Central Bureau of Investigation has seized the result of the Clerks' Grade Examination, 1990;

(d) if so, the details thereof;

(e) the system of evaluating the answer sheets of the Assistants' Grade and Clerks' Grade Examination, i.e., whether the marking is done manually or by computer; and

(f) when the results of the above examinations are likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, sir.

(b) to (d) Do not arise.

(e) Manually.

(f) The result of the Clerks' Grade Examination, 1990, was declared on 31st July, 1991, while the result of the Assistants' Grade Examination, 1989, is expected to be announced by the end of September, 1991.

[Translation]

Shortage of Food Items and Kerosene in Orissa

3199. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Govern-

ment have received memoranda from Orissa Government regarding the shortage of food items supplied through ration shops and kerosene in Kyonjhar district in Orissa:

(b) if so, the details thereof:

(c) if not, whether the Government propose to sanction more depots particularly in tribal and harijan villages in Kyonjhar district to remove this shortage during the current Five Year plan period: and

(d) if so, when: and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The allocations are made to a State/U. T. as a whole taking into consideration stocks with the Central Government, market availability, seasonal factors *inter-se* requirements of the State and other related factors. Further distribution within the State is the responsibility of the State Governments who also decide the *inter-se* distribution between districts.

(c) and (d) Sanctioning of more Fair price Shops Depots in various districts/areas is decided by the State Governments concerned keeping in view the needs etc. Central Government has, however, advised the State Governments/UT Administrations to open more Fair Price Shops in uncovered and undercovered areas. They have also been advised to use mobile vans as Fair Price Shops for distribution of PDS commodities, wherever necessary.

(English)

Supply of Coconut Oil through Public Distribution System

3200. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to include coconut oil in the list of edible oil to be distributed through Public Distribution System:

(b) whether the Government propose to supply pamolein oil to Kerala to fulfil the immediate demand for edible oil during the Onam season: and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No. Sir. Central Government does not handle indigenous edible oils in PDS.

(b) and (c) Since the import of edible oil has been suspended for the time being due to severe foreign exchange constraints it would not be possible to supply pamolein to Kerala until imports of the same are effected.

Telecast of Programmes Involving Participation of General Public

3201. DR. C. SILVERA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Delhi Doordarshan telecast some programmes which involve participation of general